

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4746
ANSWERED ON:08.12.2010
TATKAL SCHEME
Khattri Shri Nirmal

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the current procedure under the Tatkal scheme for issuing passports;
- (b) the rationale behind gaining approvals from IAS Officers or equivalents prior to sanctioning of passport; and
- (c) the steps being taken to simplify the procedure under the Tatkal scheme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) Tatkaal Scheme was introduced on 1.1.2000 to provide a transparent and systematic avenue to applicants for issue of passports in a time bound manner in urgent cases. Under the scheme, passport applications are processed on post-police verification basis (where required) to enable the Passport Issuing Authorities to issue fresh passports within 1-7 days from the date of submission of application subject to no adverse information found in the system during the processing of the applications. The Scheme was further liberalized in 2006 wherein no proof of urgency is required now for out-of-turn issue of passport under Tatkaal Scheme.

Tatkaal applications should be accompanied by a Verification Certificate or three Identity documents out of 16 prescribed documents (ANNEXURE-A). An applicant is also required to furnish an affidavit in addition to the Verification Certificate or three documents. List of officers authorized to issue a Verification Certificate is enclosed as ANNEXURE-B. An additional fee of Rs. 1500/- is required to be paid for the Tatkaal Service.

(b) Verification Certificate by an authorized authority is required to overcome the usual delay in obtaining a pre-Police Verification Report from the police authorities before issue of a passport.

(c) As Tatkaal passports are issued on post-police verification basis and in view of complaints regarding submission of forged documents to obtain passports, further streamlining of procedures under the Tatkaal Scheme are considered by the Government carefully, taking into account security considerations.